NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)



PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	CA No. 42/2017
COMPANY PETITION/APPLICATION NO.	CP No.17/241/242/HDB/2016
NAME OF THE COMPANY	Pooja Crafted Homes Private Limited
NAME OF THE PETITIONER(S)	Mr. K. Joji Reddy
NAME OF THE RESPONDENT(S)	Pooja Crafted Homes Private Limited & (08) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambar	on PCS	9849056652	My

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature \
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V. Venkata Rami Redy Consoltor		Works and a seas do . Com	2.vel

Heard Shri S. Chidambaram, Learned PCS for the Petitioner and Shri Y. Suryanarayana and Shri V.Venkata Rami Reddy, Learned Counsels for the Respondents.

Both the Counsels for the Respondent requested copies of evaluation report submitted by the CA. Accordingly, copy is being provided to them. Post the case on $02\cdot 11\cdot 20$?

Member (T)

Member (J)

Bm